

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2469  
ANSWERED ON:08.12.2006  
POLITICAL PARTIES REGISTERED WITH ELECTION COMMISSION  
Bishnoi Shri Kuldeep;Meghwal Shri Kailash;Paraste Shri Dalpat Singh

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of national, regional and unorganized political parties registered with the Election Commission;
- (b) the number of unorganized parties contested the elections during the last Lok Sabha/Legislative Assembly elections;
- (c) whether the Government proposes to audit the accounts of these unorganized political parties; and
- (d) if so, the corrective steps being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE(SHRI H.R. BHARDWAJ)

- (a) : There are 6 National Parties, 46 State Parties and 818 registered unrecognized political parties with the Election Commission.
- (b):173 unrecognized political parties contested the last Lok Sabha elections, held in the year 2004 and in the year 2006, 60 unrecognized parties contested the last Legislative Assembly elections, held in Assam, Kerala, Pondicherry, Tamil Nadu and West Bengal.
- (c) and (d): The process of reforms/changes of electoral laws and other related matters is a continuous and ongoing process and can be carried out only through consensus among political parties.